

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Intervention Petition/24/2023 in Company Petition IB/318/2022
NAME OF THE COMPANY	GVK Energy Limited
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	GVK Energy Limited
UNDER SECTION	7 of IBC

**ORDER**

**Intervention Petition/24/2023**

**Present:** Ld. Counsel Mr. Krish Kalra for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

At the request of Ld. Counsels for both parties, **matter is adjourned to 20.09.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**